DEPARTMENTAL EXAMINATION FOR U.D.CS.

1238. DR. BHAI MAHAVIR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Union Public Service Commission was to hold recently a limited Departmental Examination for filling up of certain posts of Upper Division Clerks in the Central Government;
- (b) the number of such vacancies to be filled up and the applications received therefor;
- (c) the reasons which influenced Government not to hold that test;
- (d) whether these posts of jU.D.Cs. could be filled up without conducing the test; and
- (e) whether the vacancies have been filled up from amongst ihe eligible candidates, if not, why not?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (e) As provided in the C.S.C.S. Rules, 1962, the first Departmental Examination for U.D.Cs. was scheduled to be held by the U.RS.C. in December, 1966 for which 2651 applications were received by them. The number of vacancies to be filled from that Examination was not notified. The Examination was cancelled because of representations against certain conditions of eligibility. Until the Examination is held, the vacancies in the grade of U.D.C. in the C.S.C.S. have been and will continue to be filled by promotions from amongst eligible L.D.Cs. as provided in the C.S. C.S. Rules, 1962.

TEMPORARY LOWER DIVISION CLERKS

1239. DR. BHAI MAHAVIR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a large number of Lower Division Clerks, who have put in more than 10 years of qualifying service in Ministries/Departments and various offices under them, are still temporary;
 - (b) if so, the number of such employees; and
- (c) the reasons which have so far weighed with Government in not initiating their cases for permanency notwithstanding their good records of service and their likely continuation in service indefinitely?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) There were 1622 temporary Lower Division Clerks in the Central Secretariat Clerical Service with more than ten years service as on 1st August, 1968.

(c) Confirmation of the officers depends on the number of permanent vacancies and suitability of the officers for confirmation. After decentralisation the cadre authorities have been delegated powers to review and refix the authorised permanent strength of the decentralised grades as on 1st May, of each year. For doing so guiding principles have been laid down. The attention of all Ministeries/Departments has been repeatedly drawn to the need for regular review and refixation of the authorised permanent strength and effecting confirmations against such refixed permanent strength.

पुलिस की लाठी चार्ज से घायल हुए पत्रकार

1240. श्री राजनारायण : श्री रेवतीकांत सिंह : श्री जी० बरबोरा :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे :

- (क) क्या यह सच है कि 19 सितम्बर, 1968 को इन्द्रप्रस्थ भवन, नई दिल्ली में पुलिस ने पत्रकः रों तथा फोटोग्राफरों को बुरी तरह पीटा था ;
- (ख) समाचार एजेंसियों के जो फोटोग्राफर तथा पत्रकार पुलिस द्वारा पीटे गये थे उनकी संख्या तथा नाम क्या हैं;
- (ग) क्या घायल पत्रकार तथा फोटोग्राफर पुलिस द्वारा अस्पताल ले जाये गये थे या वे स्वयं वहां गए थे ;
- (घ) क्या यह सच है कि "समाचार भारती" के प्रतिनिधि को जब उसे अस्पताल से छुट्टी दी गयी, पुलिस हारा तिहाड़ जेल भेजे जाने की धमकी दी गयी थी और उसे तभी रिहा किया गया था जब उसने इस आशय के एक बयान पर हस्ताक्षर करके दिया कि उसे पुलिस के बिरुद्ध कुछ नहीं कहना है; और

(ङ) सरकार के निर्णय के अनुसार किन-किन पत्रकारों को मुआवजा दिया गया और वह किस-किस तारीख को दिया गया ?

Written Answers

t [Journalists injured in police lathi-CHARGE

1240. SHRI RAJNARAIN: SHRI REWATI KANT SINHA: SHRI G. BARBORA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that journalists and photographers were badly beaten by the police on the 19th September, 1968 at the Indraprastha Bhavan, New Delhi;
- (b) what is the number and names of the photographers and journalists of news agencies who were beaten by the police;
- (c) whelher the injured journalists and the photographers were taken to the hospital by the police or whether they themselves went there;
- (d) whether it is a fact that the representative of Samachar Bharati, discharged from hospital, was threatened to be sent to Tihar Jail by the police and was released only when he signed a statement to the effect that he had nothing to say against the police: and
- (e) what are the names of the journalists who ware given compensation as per decision of Government together with the dates

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and

- (b) No reports regarding any injuries suffered by any journalists were made to tha police. However, the Deputy Commissioner, Delhi, who was asked to make inquiries into the happenings in and around Indraprastha Bhavan on 19th September, 1968, has reported that three pressmsn—Shri A. K. Sen, Shri A. R. Vig, and Shri Verma—who had received injuries in connection with the incidents in the Indraprastha Estate on 19th September, 1968, appeared before him. Besides, another journalist, Shri Manmohan Prasad, is reported to have sustained injuries.
- (c) The injured journalists went to the hospital themselves.
 - t[] English translation.

- (d) No, Sir.
- (e) Action to disburse the amounts sanctioned as ex-gratia grants is being taken by the Delhi Administration.

to Questions

† गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल): (क) और (ख) पत्रकारीं को किसी प्रकार की चोटें आने के संबंध में पुलिस में कोई रिपोर्ट दर्ज नहीं कर।ई गई। किन्तु दिल्ली के जिलाधीश ने, जिन्हें 19 सितम्बर, 1968 को इन्द्रप्रस्थ भवन के अन्दर और उसके आस पास हुई घटनाओं की जांच करने के लिये कहा गया था, सूचना दी है कि तीन पत्रकार--श्री ए० के० सेन, श्री ए० आर० विज और श्री वर्मा---जिन्हें 19 सितम्बर, 1968 को इन्द्रप्रस्थ एस्टेट में हुई घटनाओं में चोटें आई थीं, उनके सामने पेश हए थे। उनके अतिरिक्त, एक और पत्रकार श्री मनमोहन प्रसाद को भी चोटें लगी वतायी जाती हैं।

- (ग) घायल पत्रकार स्वयं अस्पताल चले गए थे।
 - (घ) जी, नहीं ।
- (ङ) अनुप्रहीत अनुदान के रूप में मजर की जाने वाली राशियों की अदायगी के लिए दिल्ली प्रशासन कार्यवाही कर रहा है।]

CAPTURE OF MIZO REBELS

- 1241. SARDAR RAM SINGH :. Will the Minister of HOME AFFAIRS be pleased to state
- (a) whether it is a fact that a large number of Mizo rebels have been captured during the last two months:
- (b) whether the Mizos were planning for an armed encounter; and
 - (c) if so, what is the present situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA)

- (a) A large number of rebels have surrendereo in response to the offer of amnesty during the last two months.
- (b) Mizo rebels have been indulging in armed hostilities and operations by the Security Forces are continuing.
- (c) Constant vigilance is exercised to deal with activity of the hostiles. The situation is steadily improving
 - t[] Hindi translation.